



Head Office: Star House, C-5, G-Block, 3rd Floor, Bandra Kurla Complex, Bandra (East), Mumbai-400051. Ph: 022-66684583, 66685617. Email: Headoffice.AR@bankofindia.co.in

SALE OF NON-PERFORMING ASSETS

BOI invites Expression of Interest from eligible ARCs/Banks/NBFC/FIs for the proposed sale of its NPAs. The sale shall be on "As is Where is, As is What is and Whatever there is basis" and "without recourse basis". The prospective investors (who are eligible) are requested to visit our website immediately, in section **Expression of Interest** column at Bank's website i.e. www.bankofindia.co.in for further details and terms & conditions.

Date: 23.08.2022

Place: Mumbai

NOTICE

Members of the Company kindly note that, the Company has issued a Corrigendum to Notice dated July 26, 2022 convening the 30th Annual General Meeting of the members of the Company scheduled to be held on Wednesday, September 07, 2022 at 03:30 p.m. through Video Conferencing ("VC") / Other Audio Visual Means ("OAVM") sent to the members by email. The Corrigendum can be downloaded from the Company's website i.e. www.kei-ind.com and can also be accessed from the website of Stock Exchanges i.e. BSE Ltd. at www.bseindia.com and the National Stock Exchange of India Ltd. at www.nseindia.com and that of National Securities Depository Limited ("NSDL") at www.evoting.nsdl.com. All other contents of the Notice of the AGM, save and except as modified or supplemented by this Corrigendum, shall remain unchanged.

All the concerned are hereby requested to read the AGM Notice alongwith the Corrigendum.

By Order of the Board
For KEI Industries Limited

Sd/-

Kishore Kunal

Place: New Delhi

Date: 22.08.2022

AVP (Corporate Finance) & Company Secretary

FORM-B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF HIKE LEATHER PRIVATE LIMITED

S.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	HIKE LEATHER PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	20/08/2007
3.	Authority under which corporate debtor is incorporated/ registered	REGISTRAR OF COMPANIES, CHANDIGARH
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U19200PB2007PTC031322
5.	Address of the registered office and principal office (if any) of corporate debtor	14, LEATHER COMPLEX KAPURTHALA ROAD, JALANDHAR PUNJAB-144021
6.	Date of closure of Insolvency Resolution Process	25/03/2021
7.	Liquidation commencement date of corporate debtor	18/08/2022 (RECEIVED ON 20/08/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	NAME: JATIN MEHRA REGISTRATION NUMBER: IBBI/ IPA-001/IP-P-02010/2020-21/13103
9.	Address and e-mail of the liquidator, as registered with the Board	ADDRESS: E-455, RANJIT AVENUE, AMRITSAR-143001, PUNJAB E-MAIL: JATINMEHRAASSOCIATES@GMAIL.COM
10.	Address and e-mail to be used for correspondence with the liquidator	CORPORATE OFFICE: E-536, RANJIT AVENUE, AMRITSAR-143001 E-MAIL: JATINMEHRAASSOCIATES@GMAIL.COM CONTACT NUMBER: 8146013366
11.	Last date for submission of claims	17/09/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, CHANDIGARH, has ordered the commencement of Liquidation of the **HIKE LEATHER PRIVATE LIMITED** on 18/08/2022.

The stakeholders of **HIKE LEATHER PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 17/09/2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20/08/2022 Place: AMRITSAR

JATIN MEHRA

PICCADILY SUGAR & ALLIED INDUSTRIES LTD.

CIN No: L15424PB1993PLC013137, Regd. Office: Jakhai Road, Patran, District Patiala, Punjab, Phones: 0172-4660993, Website: www.psailpatran.com, Email: piccadilygroup34@rediffmail.com

STATEMENT OF STANDALONE UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022

(Rs. in lakhs except shares & EPS)

Sr. No.	Particulars	Quarter ended		Year ended	
		30.06.2022	31.03.2022	30.06.2021	31.03.2022
		Un-Audited	Audited	Un-Audited	Audited
1.	Total Income from Operation (Net)	738.87	992.19	759.66	3710.72
2.	Profit/Loss for the period (before tax, exceptional items)	(99.73)	(12.23)	(39.43)	5.28
3.	Profit/ Loss for the period before tax (after exceptional items)	(42.25)	(12.23)	(39.43)	5.40
4.	Profit/ Loss for the period after Tax	10.76	(6.57)	(22.47)	1.24
5.	Total Comprehensive income for the period	10.76	(6.57)	(22.47)	1.24
6.	Equity Share Capital (Paid Up)	2325.45	2325.45	2322.10	2322.10
7.	Other Equity	NA	NA	NA	NA
8.	Earnings per Share				
	Basic EPS	0.05	(0.03)	(0.10)	0.01
	Diluted EPS	0.05	(0.03)	(0.10)	0.01

Notes:

1. The above is an extract of the detailed format of the quarterly Un-Audited Financial results with the stock exchange under regulation 33 of the SEBI (Listing obligation and Disclosure Requirements) Regulations, 2015. The full format of financial results are available on the stock exchange website www.bseindia.com and also on the company's website www.psailpatran.com.

2. The Un-Audited results were reviewed by audit committee on 11th August and thereafter approved by board of directors in their meeting held on 12th August 2022.

For and on behalf of the Board

Place: Chandigarh

Date: 12.08.2022

Sd/- (Naveen Pawar)

Whole Time Director

Din No: 09691282